

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 01-08-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 42 of 2013 (SZ)	P. Radhakrishnan, Ooty. Vs The Union of India, MOEF, Rep by its secretary, New Delhi and others	M/s. M. Santhanaraman M.R. Sivakumar Counsel for Applicant M/s. M.Sumathi for R1 M/s.E.Manoharan for R2 to R5	(File Submitted to Principal Bench New Delhi)
2	Application No.86 of 2017(SZ)	P.Subramani GudalurThe Nilgris Vs The Government of Tamil Nadu Rep.by its Secretary Department of Environment and Forest Government of Tamil Nadu Chennai and 7 others	M/s.G.Jeremiah Counsel for Applicant M/s. E.Manoharan for R1 & R2, R4, R5 M/s.Rita Chandrasekar for R3 & R6 M/s.P.Srinivas for R7	(File Submitted to Principal Bench New Delhi)
3	Application No.190 of 2015(SZ)	C.N. Prem Sagar, Gudalur, Nilgiris. Vs Gulalur Municipality, Rep. by Commissioner, Gudalur and 4 others	M/s. A.U. Ilango, Ashok Kumar Counsel for Applicant M/s.P.Srinivas for R1 M/s. E.Manoharan for R2,R3 M/s. G.M.Syed Nurullah Sheriff for R5	(File Submitted to Principal Bench New Delhi)
4	M.A.No.323 of 2015(SZ) IN Application No.209 of 2015(SZ) Application No.209 of 2015(SZ)	Gudalur Municipality Rep.by The Commissioner, Gudalur, The Nilgiri Dist Vs Madayya, Gudalur Taluk, The Nilgiri Dist & 8 others Madayya, Gudalur Taluk,	M/s.P.Srinivas Counsel for Applicant M/s.A.U.Ilango, Ashok Kumar for R1 & R2 for M/s. Rita Chandrasekar for R6 & R7 M/s. E.Manoharan for R4,R5 & R9,R8 M/s.A.U.Ilango, Counsel for Applicant	(File Submitted to Principal Bench New Delhi)

		The Nilgiri Dist & another Vs Gudalur Municipality Rep.by The Commissioner,Gudalur, The Nilgiri Dist and 7 others	M/s.P.Srinivas for R1 M/s. E.Manoharan for R3,R4,R7,R8 M/s. Rita Chandrasekar for R5 & R6	
5	Application No.151 of 2013 (SZ)	Marimuthu, Panaiyur Post, Kancheepuram & another Vs The UOI, Rep. by its Secy., MoEF, New Delhi and others	M/s. D. Nagasaila Counsel for Applicant M/s.Me. Sarashwathy for R1, R2 M/s. Rita Chandrasekar for R3 M/s. Jagdeep Kishore for R4	(File Submitted to Principal Bench New Delhi)
6	M.A.No.43 of 2014(SZ) IN Appeal No.155 of 2013 (SZ)	The Conservation Action Trust, Mumbai and another Vs UOI, MoEF, New Delhi and others	M/s S. Kamaleshkannan Counsel for Appellant M/s.Me. Sarashwathy for R1 & R8 M/s E.Manoharan for R2, R3 & R7 M/s. Jagdeep Kishore for R4 M/s.Rita Chandrasekar for R5, R6	(File Submitted to Principal Bench New Delhi)
7	Appeal No.161 of 2013 (SZ)	K. Saravanan, Ururkuppam, Chennai-90 & another Vs UOI, MOEF, New Delhi and others	M/s. D. Nagasaila Counsel for Appellant M/s.Me. Sarashwathy for R1 & R2 M/s. Jagadeep Kishore for R3	(File Submitted to Principal Bench New Delhi)
8	Application No.224 of 2016 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 Vs The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai and 6 others	M/s. K.Mageshwaran Counsel for Applicant M/s. E.Manoharan for R1,R2,R3 & R5 M/s.H.Yasmeen Ali for R4 & R6 M/s.D.Edwin Yovanraj for R7	07-09-2018
9	Application No. 01 of 2017(SZ)	R.L.Srinivasan Chennai Vs	M/s.Ritwick Dutta Counsel for Applicant M/s. Me.Saraswathy for R1	07-09-2018

		Union of India Through the Secretary, MoEF & CC, New Delhi And 4 others	M/s. H.Yasmeen Ali for R2 M/s. E.Manoharan for R4	
10	Application No.164 of 2017 (SZ)	M.Dhamotharan Tiruppur Vs The Secretary to Government Environment & Forest Department, Government of Tamil Nadu, Secretariat, Chennai And 5 others	M/s. Taaur Associates Counsel for Applicant M/s. E.Manoharan for R1, R2, R4 , R5 M/s. Rita Chandrasekar for R3 M/s. Srinivas for R6	07-09-2018
11	Appeal No. 46 of 2016(SZ)	Uma Maheshwar Dahagama, Telengana. Vs Union of India, Through the Secretary, MoEF & CC, New Delhi & 2 others	M/s.A.Yogeshwaran Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 M/s. T.Sai krishnan for R2 M/s. King & Patridge for R3	07-09-2018
12	Appeal No.18 of 2017 (SZ)	C.H.Balamohan Pondicherry Vs The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran Counsel for Appellant M/s.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R3	07-09-2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
13	Application No.71 of 2017 (SZ)	Thomas Rodrigues, And others Vs The Deputy Commissioner, Manipal Karnataka State And 14 others	M/s. Thilaknarayan Counsel for Applicant M/s. Devraj Ashok for R1 to R7, R9 to R14	07-09-2018
14	Application No. 157 of 2016(SZ)	Marvel River View County Owner's Welfare Association, Rep by its Secretary, Manapakkam, Chennai	Mr.A.Krishnamurthy Party in Person M/s.S.Venkatesan for R1 & R6	07-09-2018

		Vs The Chairman, Airport Authority of India, New Delhi and 7 others	M/s. E.Manoharan for R2,R3 & R7 M/s.Me.Sarashwathy for R4 & R5 M/s. H.Yasmeen Ali for R8	
15	Application No.159 of 2014 (SZ)	P. Edwin Wilson, Purasaiwalkam, Chennai Vs The State of Tamil Nadu, Rep by its Principal Secretary, Environment and Forests, Chennai and others	M/s. Syed zam Mohammed Counsel for Applicant M/s. E.Manoharan for R1 & R4 M/s. R. Suriyaprakash for R2 M/s Wilson Associates for R3	(File Submitted to Principal Bench New Delhi)
16	Application No.168 of 2017 (SZ)	R.Doraisamy, Kilapauk, Chennai Vs The Department of Environment Rep.,by its Director Chennai and another	M/s. Yogeshwaran Counsel for Applicant M/s. E.Manoharan for R1 M/s. R.Surya Prakash for R2	07-09-2018
17	Application No.215 of 2015(SZ)	I.K.Biju, Kozhikode. Vs State of Kerala Rep. by its Chief Secretary, Secretariat, Thiruvananthapuram and 10 others	M/s. Rajan Vishnuraj Counsel for Applicant M/s. E.K.Kumaresan for R1,R3,R5,R8,R9 & R11 M/s. Kingston Jerold for R2 M/s.Vidya lakshmi for R4 & R6 M/s.M.R.Gokul Krishnan for R7 M/s.T.N.C.Kaushik for R10	07-09-2018
18	Application No.179 of 2017(SZ)	Solve Plastic Products Pvt Ltd., Rep.,by Managing Director, Shencotta, Tirunelvali District, Tamil Nadu Vs Chairman Tamil Nadu Pollution Control Board Chennai and 4 others	M/s. Rema Smrithi VK Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2 M/s. E.Manoharan for R3,R4	07-09-2018
19	Appeal No. 103 of 2013 (SZ)	M/s. DLF Ltd, Bangalore. Vs The Chairman, KSPCB, Bangalore & others	M/s.Dua Associates Counsel for Appellant M/s. M.R.Gokul Krishnan for R1	(File Submitted to Principal Bench New Delhi)

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar